

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 89 of 2011 &**  
**I.A. No. 57 of 2012**

**Dated : 9<sup>th</sup> May, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhattisgarh State Power Distribution  
Co. Limited**

**... Appellant(s)**

**Versus**

**Chhattisgarh State Power Generation  
Co. Ltd. & Anr.**

**....Respondent(s)**

**Counsel for the Appellant(s): Mr. K. Gopal Chaudhary with**  
**Mr. A. Bhatnagar (Rep.)**

**Counsel for the Respondent(s): Ms. Suparna Srivastava for R.1, 2 & 5**  
**Mr. Anand K. Ganesan**  
**Ms. Swapna Seshadri for R. 6**

**ORDER**

We have heard the learned counsel for the parties. The learned counsel for the parties have filed their respective Written Submissions.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

**ts/mk**